

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**CP No.59/Chd/Chd/2022**

**IN THE MATTER OF:**

**Manveen Guraya**

...

**Petitioner**

**Versus**

**Santa Banta Com Limited**

...

**Respondent**

**Under Section: 241(1) and 242(4)**

**Order delivered on 05.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

**Court Officer**